

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2709/2008
(From the judgement and order dated 07/02/2008 in CRM No. 750/2008 of The HIGH COURT OF CALCUTTA)

KRISHNA KUMAR GUPTA & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL Respondent(s)
(With appln(s) for permission to place addl. documents on record,stay of arrest)

Date: 21/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Pradeep K.Ghosh, Sr. Adv.
Mr. Rauf Rahim,Adv.
Mr.S. Roy, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.

Liberty to mention after service is complete.

Liberty to serve the standing counsel for the State also.

[Meenu Sethi]
Court Master

[Sneh Bala Mehra]
Court Master